

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/1998/955/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta.

Dated Guwahati, the ¹⁶ 8 February, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT (B) 229 Dated the 2nd February, 2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 05.02.2024, along with station leave permission, from the evening of 03.02.2024 till the morning of 06.02.2024**, has been granted. The District & Sessions Judge, Barpeta, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-87/1998/956-957/A, dated , 08-02-2024

Copy to:

1. The District & Sessions Judge, Barpeta.
- ✓2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)